teachers and laboratory assistants in the Ramjas group of schools in Delhi has not yet been finalised for the purpose of giving selection grade to them;

(b) if so, what are the reasons therefor;

(c) whether it is a fact that the seniority list of only 15 trained graduate teachers in the said schools has been finalised and only those teachers have been given selected grade;

(d) whether the Delhi Administration proposes to issue instructions to the Ramjas Society to finalise their seniority lists; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SMT. RENUKA DEVI BARKATA-KI): (a) to (e) A statement is attached.

Statement

Selection Grade for Teachers and Laboratory Assistants in Ramjas Schools

(a) to (e) According to information furnished by the Delhi Administration a joint seniority list in respect of trained graduate teachers and laboratory assistants of the Ramjas Group of schools in Delhi was maintained prior to the coming into force of the Delhi School Education Act, 1973. As the selection grades for various categories of staff in aided schools were sanctioned with effect from 5th September, 1971, the trained graduate teachers and laboratory assistants of the Ramjas Group of schools were also entitled to the sanctioned selection grades on the basis of the joint seniority. The teachers employed in the Ramjas group of schools have represented to Delhi Administration that seniority lists should be prepared separately for each school. The Management of the

to Questions

schools have been advised to prepare separate seniority list of teachers of each school and to determine the number of selection grade posts in each category. The Management has assured the Delhi Administration that necessary action in the matter will be completed within 3-4 months.

Publishing of Judgements of the Supreme Court and High Courts in the Indian Law Reports

181. SHRI VITHAL GADGIL; SHRI GULABRAO PATIL: SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRI DEVENDRA NATH DWIVEDI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) what is the average time taken for publishing the judgements of the Supreme Court and the High Courts in the Indian Law Reports; and

(b) what steps Government pro pose to take for the early publication of these judgements?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KIN-KAR): (a) (i) The judgements of the Supreme Court are printed in the form of "Supreme Court Reports" which are issued every month. The average time taken for printing these issues varies from 3 to 4 months from the receipt of the manuscripts,, including the time taken in proof reading toy the Indentors.

(ii) The judgements of the High Courts are printed and published by the respective State Governments. However, the judgements of the Delhi High Court are printed as "Indian Law Reports (Delhi Series)" through the Directorate of Printing. The average time taken in printing these issues varies from 2 to 3 months.

(b) Printing and publication of the judgements of the Supreme Court and

Delhi High Court are already being given priority, consistent with other commitments.

Charging of Exorbitant) rent by the Landlords in Delhi

182. DR. V. P. DUTT: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITA TION be pleased to state:

(a) whether Government have re ceived any complaints that landlords in Delhi, particularly in trans-Yamuna charging are exorbitant colonies. rents from their tenants without issu ing any receipts; and

Ob) if so, what action Government propose to take to check this practice which also causes loss to Government towards house-tax and income tax?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-(SHRI HABILITATION SIKANDAR BAKHT): (a) General complaints have been received from tenants in Delhi regarding exorbitant rents and-issue of rent receipts by the landlords. However, no specific complaint has been received from trans-Yamuna Colonies in this regard.

(b) Section 6 of the Delhi Rent Control Act,. 1958, provides for the fixation of standard rent, and section 26 of the Act provides for the issue of rent receipts, as also redressal for its violation.

National Seeds Project

183. DR. V. P. DUTT: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the National Seeds Corporation has abandoned the 'National Seeds Project';

(b) if so, what are the reasons therefor and at what stage was the Project abandoned;

(c) what is the amount of expendi ture Government have so far incurr ed on the project; and

(d) what is the amount given by the World Bank for the said project till it was abandoned and how that amount has been utilised?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGRATION (SHRI BHANU PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

(c) The Government of India have so far given Rs. 20 lakhs to the National Seeds Corporation for purchase of shares of the State Seeds Corporations of Punjab, Haryana, Andhra Pradesh and Maharashtra.

(d) Because the project has not been abandoned the question does not arise.

Prices of Pulses etc.

184. DR. V. P. DUTT: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is a proposal under Government's consideration to fix on a permanent basis the prices of pulses., potatoes, oilseeds etc. on the lines of wheat and rice in the interest of both the producers and consumers; and

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH); (a) to (c) Support prices have already been fixed for groundnut, sunflower seed, soyabean and gram. In case of the remaining oilseeds and pulses as well as potatoes, there is at present no proposal to fix support prices on a regular basis. However, prices of these commodities are kept under constant watch and whenever the prices are expected to fall below econo-